

DIVISION BENCH
COURT - I

O-207

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/315(KB)2019
IA(I.B.C)/1646(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH JULY 2024

IN THE MATTER OF	BINOD KUMAR CHOUDHARY VS COOKME [SPICE] PVT. LTD.
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

Mr.Debdas Chakraborty,CA

]For IRP

O R D E R

1. Due to paucity of time, this matter could not be taken up for hearing.
2. The matter is posted to **26/08/2024**.

Satyajit Roy
(Court Officer)